COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 250 OF 2016 & IA NO. 536 OF 2016

Dated: 23rd May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Adani Transmission (India) Ltd. ...Appellant(s)

Vs.

Maharashtra Electricity Regulatory CommissionRespondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.

Mr. Hemant Singh Mr. Matrugupta Mishra

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

Mr. Raunak Jain

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on 25.07.2017 at 2.30 p.m.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt